



		<p><b>Group II:- Issues relating to Judicial separation and restitution of conjugal rights – Problems, solutions and best practices</b>  <b>Group comprises of:</b></p> <ol style="list-style-type: none"> <li>1. Shri Rajvardhan Gupta, Piprincipal Judge Family Court , Mandsaur</li> <li>2. Smt. Surabhi Mishra , I Addl. Principal Judge, Family Court , Indore</li> <li>3. Smt. Alka Dubey, X Additional District Judge, Ujjain</li> <li>4. Shri Gautam Bhatt, II Additional District Judge, Bagli District Dewas</li> <li>5. Shri Kamal Joshi, I Additional District Judge, Barwah District Mandleshwar</li> </ol> <p><b>Group III :- Issues relating to interim and permanent alimony – Problems, solutions and best practices</b>  <b>Group comprises of</b></p> <ol style="list-style-type: none"> <li>1. Shri Anil Kumar Bhatia, Principal Judge Family Court , Ratlam</li> <li>2. Smt. Renuka Kanchan , II Addl Prinicipal Judge, Family Court , Indore</li> <li>3. Shri Puran Chand Gupta, Additional District Judge, Mahidpur District Ujjain</li> <li>4. Shri Rajeev K. Pal, I Additional District Judge, Jawra District Ratlam</li> <li>5. Shri Dagdu Singh Chouhan, Additional District Judge, Jobat District Alirajpur</li> </ol> <p><b>Group IV :- Issues relating to recovery of amount of maintenance and alimony – Problems, solutions and best practices</b>  <b>Group comprises of:</b></p> <ol style="list-style-type: none"> <li>1. Shri Gyan Prakash Agrawal , Principal Judge Family Court, Ujjain</li> <li>2. Shri Sanjay Kumar Chaturvedi, Additional District Judge, Garonth District Mandsaur</li> <li>3. Shri Ashok Gupta, III Additional District Judge, Mhow, Indore</li> <li>4. Shri Sunil Malviya , AJ To I Additional District Judge , Jhabua</li> <li>5. Shri Anjani Nandan Joshi, Addl. Principal Judge , Ujjain</li> </ol>
<b>TEA BREAK (3:45 pm to 4:00 pm)</b>		
VI	4:00 pm to 5:00 pm	Matter relating to association of non-judicial organization/ persons with Family Court proceedings. – By <b>Shri Sudeep Kumar Shrivastava, Addl. Director, MPSJA</b>

**DAY TWO - 07.07.2018 (Saturday)**

I	<b>10:00 am to 12:00 noon</b>	<p>Perspective presentation By <b>Group I</b> (10:00 am to 10:30 am) <i>Presented by</i> – Shri Mohammad Syedul Abrar Ansari, Principal Judge, Family Court, Dewas <i>Chaired by</i> – Shri Subodh Kumar Jain, Principal Judge, Family Court , Indore</p> <p>Perspective presentation By <b>Group II</b> (10:30 am to 11:00 am) <i>Presented by</i> – Shri Puran Chand Gupta, Additional District Judge, Mahidpur District Ujjain <i>Chaired by</i> – Shri Anil Kumar Bhatia, Principal Judge, Family Court , Ratlam</p> <p>Perspective presentation By <b>Group III</b> (11:00 am to 11:30 am) <i>Presented by</i> – Smt. Alka Dubey, X Additional District Judge, Ujjain <i>Chaired by</i> – Smt. Surabhi Mishra, I Addl. Principal Judge, Family Court , Indore</p> <p>Perspective presentation By <b>Group IV</b> (11:30 am to 12:00 noon) <i>Presented by</i> – Shri Sanjay Kumar Chaturvedi, Additional District Judge, Garonth District Mandsaur <i>Chaired by</i> – Shri Gyan Prakash Agrawal, Principal Judge Family Court, Ujjain</p> <p><i>Moderated by</i> – <b>Shri S. N. Khare,</b> <b>Former District &amp; Sessions Judge</b> <b>&amp;</b> <b>Shri Sudeep Kumar Shrivastava,</b> <b>Addl. Director, MPSJA</b></p>
<b>TEA BREAK</b> (12:00 noon to 12:15 pm)		
II	<b>12:15 pm to 1:30 pm</b>	<p>Procedure in matters of adoption with reference to Juvenile Justice (Care &amp; Protection of Children) Act, 2015 &amp; CARA Model Rules – By <b>Shri S. N. Khare,</b> <b>Former Principal Judge, Family Court</b></p>
<b>LUNCH BREAK</b> (1:30 pm to 2:30 pm)		
III	<b>2:30 pm to 3:30 pm</b>	<p>General discussion &amp; good practices – By <b>Shri Mrityunjay Singh,</b> <b>District &amp; Sessions Judge, Ratlam</b></p> <p><b>Shri S.N. Khare,</b> <b>Former Principal Judge, Family Court</b> <b>&amp;</b> <b>Shri Sudeep Kumar Shrivastava,</b> <b>Addl. Director, MPSJA</b></p> <p><b><i>Followed by Valedictory Session</i></b></p>

- Note:-** (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.  
(2) The Time Table is subject to change as per exigencies.  
(3) Use of Cell Phones in lecture room is strictly prohibited.

**DIRECTOR**